

**THE HYDERABAD STATE SUPPLEMENTARY  
APPROPRIATION ACT, 1954.**

No. XXXI of 1954.

**CONTENTS.**

**Preamble.**

*Sections.*

1. Short title and commencement.
2. Issue of Rs. 2,62,63,962 out of the Consolidated Fund of the State of Hyderabad for the year 1954-55.
3. Appropriation.

**Schedule**

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**\*THE HYDERABAD STATE SUPPLEMENTARY  
APPROPRIATION ACT, 1954.**

NO. XXXI OF 1954.

*An Act to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1955.*

Whereas it is expedient to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Hyderabad for the service of the year ending on the 31st day of March, 1955 ;

Preamble.

Be it enacted in the Fifth Year of Our Republic as follows :—

1. (1) This Act may be called the Hyderabad State Supplementary Appropriation Act, 1954.

Short title and commencement.

(2) It shall come into force at once.

2. From and out of the Consolidated Fund of the State of Hyderabad there may be paid and applied sums not exceeding those specified in column 5 of the Schedule amounting in the aggregate to the sum of rupees two crores, sixty-two lakhs, sixty-three thousand, nine hundred and sixty-two, towards defraying the several charges coming in course of payment during the year ending on the 31st day of March, 1955, in respect of the services specified in column 2 of the Schedule.

Issue of Rs. 2,62,63,962 out of the consolidated Fund of the State of Hyderabad for the year 1954-55.

3. The sum authorised to be paid and applied from and out of the Consolidated Fund of the State of Hyderabad by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the 31st day of March, 1955.

Appropriation.

[ Statement.

## SCHEDULE.

(See Sections 2 and 3).

Srl. No.	Services and purposes	SUMS NOT EXCEEDING		Total
		Charged on the Consolidated Fund	Other expenditure to be met out of the Consolidated Fund	
1	2	3	4	5
	<i>A. Revenue Account.</i>			
1	7-Land Revenue .. ..	...	5,09,260	5,09,260
2	9-Stamps .. ..	...	2,04,280	2,04,280
3	12-Charges on account of Motor Vehicles Acts ... ..	...	2,386	2,386
4	13-Other Taxes and Duties ... ..	...	20,585	20,585
5	25-General Administration .. ..	...	4,06,646	4,06,646
6	27-Administration of Justice .. ..	73,700	24,271	97,971
7	28-Jails and Convict Settlements.. ..	...	15,000	15,000
8	29-Police .. ..	...	6,24,093	6,24,093
9	36-Scientific Departments .. ..	...	20,000	20,000
10	37-Education .. ..	...	1,14,000	1,14,000
11	38-Medical .. ..	...	3,000	3,000
12	39-Public Health ... ..	...	3,40,444	3,40,444
13	40-Agriculture .. ..	...	1,45,505	1,45,505
14	42-Co-operation .. ..	..	15,000	15,000
15	43-Industries and Supplies .. ..	..	9,93,069	9,93,069
16	XLI-Receipts from Electricity Schemes ; Deduct—Working Expenses .. ..	..	96,520	96,520

## SCHEDULE.

(SEE SECTIONS 2 &amp; 3).

Srl. No.	Services & purposes	SUMS NOT EXCEEDING		Total
		Charged on the Consolidated Fund	Other expenditure to be met out of the Consolidated Fund	
1	2	3	4	5
17	47-Miscellaneous Departments ...	..	2,20,387	2,20,337
18	50-Civil Works .. ..	..	92,270	92,270
19	54-Famine ... ..	..	3,61,400	3,61,400
20	54-A. Territorial & Political Pensions ... ..	..	15,01,587	15,01,587
21	56-Stationery and Printing .. ..	..	51,810	51,810
22	57-Miscellaneous ... ..	..	10,85,909	10,85,909
23	63-B. Community Development Projects .. ..	..	1,00,000	1,00,000
	Total Expenditure on Revenue Account ...	73,700	69,47,372	70,21,072
	<b>B. Capital Account</b>			
24	68-Construction of Irrigation Projects, etc. ... ..	...	1,30,430	1,30,430
25	81-Capital Account of Civil Works outside the Revenue Account ... ..	...	1,70,076	1,70,076
	Total Capital Expenditure ...	...	3,00,506	3,00,506
	<b>C. Debt Heads</b>			
26	R. Loans and Advances by the State Government	...	1,89,42,384	1,89,42,384
	Grand Total ...	73,700	2,61,90,262	2,62,63,962

